

Annexure-7															
Name of the corporate debtor: Specific Alloys Private Limited					Date of commencement of CIRP: 07/04/2025					List of creditors as on: 04/07/2026					
List of operational creditors (Government dues)															
													(Amount in Rs)		
Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in SCC, if applicable					
1	Income Tax Department	INDIA	13-09-2023	17,89,359.00	17,89,359.00	Unsecured	NA	NA	No	NA	NA	NA	NA	NA	
	EPFO (Filed during CIRP)	INDIA	20-10-2023	28,218.00	28,218.00	Unsecured	NA	NA	No	NA	NA	NA	NA	NA	
2	EPFO (Filed during Liquidation)	INDIA	01-07-2024	80,39,827.00	NIL	Unsecured	NA	NA	No	NA	NA	NA	80,39,827.00	NA	
	TOTAL			98,57,404.00	18,17,577.00					0.00%			80,39,827.00		